

**INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)**

VOLUME XXXVII

FIFTEENTH SESSION OF THE FOURTEENTH LOK SABHA

February 12, 2009 to February 26, 2009

Magh 23, 1930 (Saka) to Phalguna 07, 1930 (Saka)



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HOW TO USE THE INDEX

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The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institutions, Programmes Scheme.

The matter pertaining to Committees are put under the heading Committee(s). Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	—	Adjournment Motion
C.A.	—	Calling attention to matter of Urgent Public Importance
Int.	—	Introduction Stage of Bill
Consid. & Pass	—	Consideration and Adoption Stage of a Bill
DUR 193	—	Discussion under Rule 193
MUR 377	—	Matters under Rule 377
PLT	—	Papers Laid on the Table
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Sub.	—	Submission by Member
St.	—	Statement

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